

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2017/3068/R. Cell

Dated Guwahati the 13th of December, 2017

In view of cancellation of the earlier process of regular promotion from Grade-II to Grade-I of Assam Judicial Service vide notification No. HC.XXXVII-10/2017/3067/R.Cell dated 13.12.2017, the Gauhati High Court has been pleased to call for from the following officers their best judgments [3 (three) photocopied sets of 6 (six) judgments of which 3(three) from civil side and 3 (three) from criminal side] which may include the same judgments which they had submitted earlier pursuant to the Notification dated 26.07.2017. The schedule of Interview is as under:

Sl. No.	Names of Officers	Interview Date	Reporting time for Interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam	08.01.2018	3.00 PM
2.	Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat	08.01.2018	3.00 PM
3.	Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara.	08.01.2018	3.00 PM
4.	Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi	08.01.2018	3.00 PM
5.	Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji	08.01.2018	3.00 PM
6.	Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	08.01.2018	3.00 PM
7.	Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari	08.01.2018	3.00 PM
8.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	08.01.2018	3.00 PM
9.	Shri Utpal Rajkhowa, Secretary, District Legal Services Authority, Darrang, Mangaldoi	08.01.2018	3.00 PM
10.	Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh	08.01.2018	3.00 PM

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11.	Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	09.01.2018	3.00 PM
12.	Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	09.01.2018	3.00 PM
13.	Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta	09.01.2018	3.00 PM
14.	Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	09.01.2018	3.00 PM
15.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari	09.01.2018	3.00 PM
16.	Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat	09.01.2018	3.00 PM
17.	Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon	09.01.2018	3.00 PM
18.	Smti Rini Bharali, Counsellor, Family Court, Barpeta	09.01.2018	3.00 PM
19.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta	09.01.2018	3.00 PM
20.	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	09.01.2018	3.00 PM
21.	Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi	10.01.2018	3.00 PM
22.	Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh	10.01.2018	3.00 PM
23.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia	10.01.2018	3.00 PM
24.	Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji	10.01.2018	3.00 PM
25.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon	10.01.2018	3.00 PM
26.	Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta	10.01.2018	3.00 PM
27.	Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati	10.01.2018	3.00 PM
28.	Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar	10.01.2018	3.00 PM

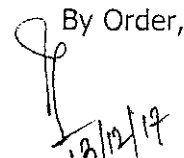
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29.	Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati	10.01.2018	3.00 PM
30.	Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar	10.01.2018	3.00 PM
31.	Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar	11.01.2018	3.00 PM
32.	Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	11.01.2018	3.00 PM
33.	Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam	11.01.2018	3.00 PM
34.	Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati	11.01.2018	3.00 PM
35.	Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar	11.01.2018	3.00 PM
36.	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	11.01.2018	3.00 PM
37.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon	11.01.2018	3.00 PM
38.	Shri Munmun B Sarma, Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur	11.01.2018	3.00 PM
39.	Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon	11.01.2018	3.00 PM
40.	Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati	11.01.2018	3.00 PM
41.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat	11.01.2018	3.00 PM

Venue of Interview: 2nd Floor, Gauhati High Court (New Building), Guwahati.

The copies of judgments as called for above should reach the undersigned **on or before 19.12.2017 (Tuesday)** within office hours.

By Order,


13/12/17
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati.

Memo No. HC.XXXVII-10/2017/3068A/R.Cell Dated Guwahati the 13th of December, 2017

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 13.12.2017 regarding calling of judgments and schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


13/12/17

(M.K. Kalita
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court